

Cause List for Mediation Centre

Date : 02/04/2025

Mediator : Ms. Alka Ahir, Advocate

Case No.:	1332/24	Case Id:	2503M02666	Referring Judge :	Sh. Nikhil Chopra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
GK MEHTA		Vs.	KISHAN KUMAR & ANR		
				Total Days spent :	3
Total :	1				

Mediator : Ms. Amita Goyal, Advocate

Case No.:	954/21	Case Id:	2502M01657	Referring Judge :	Sh. Ankit Karan Singh, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	RAMAN SHAH		
				Total Days spent :	41

Case No.:	9874/22	Case Id:	2501M00388	Referring Judge :	Ms. Nitika, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
ICICI BANK LTD		Vs.	AMRISH PRASHAD		
				Total Days spent :	76

Case No.:	757/24	Case Id:	2503M02158	Referring Judge :	Sh. Manoj Kr. Nagpal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM
M/S RAHUL ENTERPRISES		Vs.	M/S AIRTECH AIRCONDITIONERS		
				Total Days spent :	21

Case No.:	474/21	Case Id:	2503M01943	Referring Judge :	Sh. Gaurav Goyal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM
STATE		Vs.	RAJESH		
				Total Days spent :	27

Case No.:	52/23	Case Id:	2502M01358	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM
SAJDA KHATOON		Vs.	MOHD AFROZ ALAM		
				Total Days spent :	48

Case No.:	805/24	Case Id:	2503M02127	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
M/S OMSONS MARKETING PVT LTD		Vs.	M/S RINAL INVESTMENT PVT LTD		
				Total Days spent :	20

Case No.:	701/24	Case Id:	2503M02126	Referring Judge :	Sh. Sanjay Jindal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
M/S OMSONS MARKETING PVT LTD		Vs.	M/S L R K INVESTMENT PVT LTD & ORS		

Cause List for Mediation Centre

Date : 02/04/2025

Total Days spent : 20

Total : 7

Mediator : Ms. Anju Dixit, Advocate

Case No.: 2526/23 Case Id: 2501M00158 Referring Judge : Ms. Manisha Bhau, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
HDFC BANK LTD Vs. AMRIT ARJUN SINGH
Total Days spent : 83

Case No.: 8270/17 Case Id: 2501M00101 Referring Judge : Ms. Neha Goel, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
ICICI BANK LTD Vs. VISHAL ARORA
Total Days spent : 83

Case No.: 220/19 Case Id: 2503M02197 Referring Judge : Ms. Vandana, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
PURAN CHAND SETH Vs. AMARJEET KAUR & ANR
Total Days spent : 20

Case No.: 4158/22 Case Id: 2502M01365 Referring Judge : Ms. Sukriti Jha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 1:00:00 PM
M/S VINTAGE CREDIT & LEASING PVT LTD Vs. SAMBHU THAKUR
Total Days spent : 48

Case No.: 3/21 Case Id: 2501M00895 Referring Judge : Ms. Neha Pandey, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM
DELHI DEVELOPMENT AUTHORITY Vs. ATUL BERRY
Total Days spent : 62

Case No.: 7728/18 Case Id: 2503M02131 Referring Judge : Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
PURAN CHAND SETHI Vs. AMARJEET KAUR
Total Days spent : 20

Total : 6

Mediator : Ms. Babita Chaudhary, Advocate

Case No.: 1262/21 Case Id: 2503M02285 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:30:00 PM
ABHISHEK SHARMA Vs. POONAM SHARMA
Total Days spent : 13

Cause List for Mediation Centre

Date : 02/04/2025

Case No.: 330/23 Case Id: 2503M02582 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
PRADEEP KUMAR Vs. MAMTA KUMARI & ORS
Total Days spent : 6

Case No.: 329/23 Case Id: 2503M02583 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
SATBIR SINGH Vs. MAMTA KUMARI & ORS
Total Days spent : 6

Case No.: 5550621/16 Case Id: 2503M02512 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
PALLIMA Vs. RAJENDERA & ORS
Total Days spent : 6

Case No.: 323/24 Case Id: 2503M02143 Referring Judge : Ms. Hemani Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
MADHU KHOSLA Vs. ASHOKA BIG VENTURES
Total Days spent : 22

Case No.: 119/19 Case Id: 2503M02508 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
PALLIMA Vs. RAJENDER & ORS
Total Days spent : 6

Case No.: 12077/24 Case Id: 2503M02509 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
TATA CAPITAL LTD Vs. MUKESH
Total Days spent : 6

Total : 7

Mediator : Ms. Madhu Kalia, Advocate

Case No.: 53/22 Case Id: 2410M09002 Referring Judge : Sh. Sanjay Jindal, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
GLOBUS TRANSITOS PVT LTD Vs. RAKESH ARORA
Total Days spent : 167

Case No.: 685/24 Case Id: 2501M00351 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
M/S NAINI FINCAP LTD Vs. DOLI & ANR
Total Days spent : 76

Cause List for Mediation Centre

Date : 02/04/2025

Case No.: 3460/20 Case Id: 2502M01591 Referring Judge : Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HAVELLS INDIA LTD Vs. M/S ELECTRONIC HUB
Total Days spent : 41

Case No.: 914/24 Case Id: 2501M00618 Referring Judge : Sh. Rishabh Tanwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
M/S VINTAGE CREDIT & LEASING PVT LTD Vs. PRIYANKA MALHOTRA
Total Days spent : 69

Total : 4

Mediator : Ms. Priyanka Kasana, Advocate

Case No.: 481/24 Case Id: 2501M00391 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. ASHISH KUMAR
Total Days spent : 76

Total : 1

Mediator : Ms. Rajani Chauhan, Advocate

Case No.: 5245/24 Case Id: 2503M01940 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SHARAD J TAANK Vs. M/S MAGNUM BIOTEC
Total Days spent : 27

Case No.: 5246/24 Case Id: 2503M01944 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SHARAD J TAANK Vs. ARCHNA
Total Days spent : 27

Case No.: 570/18 Case Id: 2503M01927 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
POOJA Vs. SAROJ BALA
Total Days spent : 27

Case No.: 1641/22 Case Id: 2503M02518 Referring Judge : Ms. Disha Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:30:00 PM
SHASHIKANT SHARMA Vs. GAURAV VASHISTH
Total Days spent : 6

Case No.: 7388/19 Case Id: 2503M02586 Referring Judge : Sh. Sidhant Krishan Singh, DJS

Cause List for Mediation Centre

Date : 02/04/2025

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
SANDEEP DHILLON Vs. NARESH KUMAR
Total Days spent : 6
Total : 5

Mediator : Ms. Sarita Aggarwal, Advocate

Case No.: 85/19 Case Id: 2503M01985 Referring Judge : Sh. Raj Kumar Singh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. SUDAN SAHINI
Total Days spent : 27

Case No.: 3/2024 Case Id: 2503M02264 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
RAKESH PRAJAPATI Vs. M/S SBI CARDS & PAYMENTS SERVICES LTD
Total Days spent : 13

Case No.: 84/19 Case Id: 2503M01984 Referring Judge : Sh. Raj Kumar Singh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. MANJU
Total Days spent : 27

Case No.: 4396/24 Case Id: 2502M01609 Referring Judge : Ms. Sana Khan, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
BASIT KHAN Vs. YUSUF @ RIZWAN
Total Days spent : 41

Case No.: 1057/23 Case Id: 2503M02198 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
AKASH GUPTA Vs. HIMANI SAINI
Total Days spent : 20

Case No.: 3281/24 Case Id: 2503M01939 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 PM
SHRIRAM FINANCE LTD Vs. ANSH VERMA
Total Days spent : 27

Total : 6

Mediator : Not Assigned, NIL

Case No.: 404/20 Case Id: 2503M02501 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM

Cause List for Mediation Centre

Date : 02/04/2025

TPDDL	Vs.	DEEPAK KUMAR	Total Days spent :	6
Case No.: 440/24	Case Id: 2503M02654	Referring Judge : Sh. Rakesh Kumar-IV, DHJS	Hearing Time :	12:00:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				
BSES RPL	Vs.	SANJAY	Total Days spent :	4
Case No.: 56/18	Case Id: 2503M02185	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time :	12:30:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				
STATE	Vs.	SANJAY	Total Days spent :	15
Case No.: 741/22	Case Id: 2503M02635	Referring Judge : Ms. Charu Aggarwal, DJS	Hearing Time :	2:00:00 PM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE				
SANGEET AYADAV	Vs.	DINESH	Total Days spent :	3
Total : 4				

Mediator : Sh. Baljeet Kumar, Advocate

Case No.: 766/21	Case Id: 2503M02350	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
MONIKA	Vs.	PAWAN KUMAR & ORS	Total Days spent :	13
Case No.: 762/22	Case Id: 2501M00953	Referring Judge : Sh. Ankit Solanki, DJS	Hearing Time :	2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
TARZAN ELECTRICALS PVT LTD	Vs.	OM GALAXY	Total Days spent :	62
Case No.: 6240/22	Case Id: 2503M02347	Referring Judge : Ms. Meena Chauhan, DJS	Hearing Time :	2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
PUNJAB NATIONAL BANK	Vs.	SHASHANK PAL	Total Days spent :	13
Total : 3				

Mediator : Sh. Dharamvir Gupta, Advocate

Case No.: 718/22	Case Id: 2503M02265	Referring Judge : Ms. Vandana, DHJS	Hearing Time :	12:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION				
RICHA SEHGAL	Vs.	RAMESH KUMAR & ORS		

Cause List for Mediation Centre

Date : 02/04/2025

Total Days spent : 13

Case No.: 12458/19 Case Id: 2503M01934 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
ND TRADING CO Vs. SHIVA INDUSTRIES
Total Days spent : 27

Case No.: 1178/24 Case Id: 2503M02140 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
BANSAL CREDIT LTD Vs. GAUTAM KUMAR
Total Days spent : 20

Case No.: 916/19 Case Id: 2503M02129 Referring Judge : Sh. Parveen Singh, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
MOHD ARIF Vs. MOHD RAIS
Total Days spent : 20

Case No.: 558/17 Case Id: 2503M02141 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
MEENAKSHI JOON Vs. MAHENDER BALYAN
Total Days spent : 20

Case No.: 408/24 Case Id: 2503M02204 Referring Judge : Ms. Nivedita Anil Sharma, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 11:30:00 PM
VANDANA KUMARI Vs. PRADEEP KUMAR PANDEY
Total Days spent : 20

Case No.: 5862022/16 Case Id: 2502M01352 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 11:30:00 PM
AMITA MISHRA Vs. BRAJENDRA KUMR MISHRA
Total Days spent : 48

Total : 7

Mediator : Sh. Gautam Manan, DHJS

Case No.: 4355/20 Case Id: 2503M02505 Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
SURYA SILKS INDIA PVT LTD Vs. M/S FASHION FOREVER
Total Days spent : 6

Case No.: 4356/20 Case Id: 2503M02517 Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
SURYA SILKS INDIA PVT LTD Vs. M/S FASHION FOREVER

Cause List for Mediation Centre

Date : 02/04/2025

Total Days spent : 6

Total : 2

Mediator : Sh. J.L. Singla, Advocate

Case No.: 25/24 Case Id: 2503M02282 Referring Judge : Sh. Akash Sharma, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
MK SINGH Vs. DIKSHA
Total Days spent : 13

Case No.: 383/24 Case Id: 2503M02283 Referring Judge : Sh. Akash Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
MURARI SINGH Vs. DIKSHA
Total Days spent : 13

Case No.: 2967/20 Case Id: 2503M02276 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S SUPER CLASSIC INDIA Vs. RAKESH SATYANARAYAN AGGARWAL
Total Days spent : 13

Case No.: 517/21 Case Id: 2502M01611 Referring Judge : Sh. Abhishek Srivastava, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
MANJU BALA SHARMA Vs. ARUN SHARMA & ANR
Total Days spent : 41

Case No.: 610339/16 Case Id: 2503M01933 Referring Judge : Ms. Alka Singh, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
BACHAN SINGH BISTH Vs. KUWAR SINGH BISTH & ANR
Total Days spent : 27

Case No.: 1496/23 Case Id: 2501M00949 Referring Judge : Sh. Jiten Mehra, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
AKASH VERMA Vs. YATTI DAWAR
Total Days spent : 62

Total : 6

Mediator : Sh. Naveen Grover, Advocate

Case No.: 14/20 Case Id: 2503M01942 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 12:00:00 PM
AMANDEEP SINGH Vs. PRITPAL SINGH
Total Days spent : 27

Cause List for Mediation Centre

Date : 02/04/2025

Case No.: 156/18 Case Id: 2503M02491 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. RAJESH CHOPRA & ORS
Total Days spent : 6

Case No.: 1636/19 Case Id: 2503M01937 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
GEETA YADAV Vs. JOGINDER YADAV
Total Days spent : 27

Case No.: 926/23 Case Id: 2503M02496 Referring Judge : Sh. Digvinay Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
UNION BANK OF INDIA Vs. AKSHITA GUPTA
Total Days spent : 6

Case No.: 495/24 Case Id: 2503M02262 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
INDERJEET KAUR Vs. JATINDER SINGH & ORS
Total Days spent : 13

Case No.: 4/24 Case Id: 2503M01929 Referring Judge : Sh. Umang Joshi, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
HARPREET SINGH NAGPAL Vs. M/S CITY LIFELINE TRAVELS PVT LTD
Total Days spent : 27

Case No.: 3/24 Case Id: 2503M01930 Referring Judge : Sh. Umang Joshi, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
HARPREET SINGH NAGPAL Vs. M/S BOMBAY HIGHWAY CARRIERS PVT LTD & ORS
Total Days spent : 27

Case No.: 2/24 Case Id: 2503M01931 Referring Judge : Sh. Umang Joshi, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
HARPREET SINGH NAGPAL Vs. M/S METRO WASTE HANDLING PVT LTD & ORS
Total Days spent : 27

Case No.: 638/24 Case Id: 2503M02576 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
BHAWNA Vs. YOGESH @ JITENDER & ORS
Total Days spent : 6

Case No.: 966/15 Case Id: 2503M02002 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. HARJEET SINGH & ORS
Total Days spent : 27

Cause List for Mediation Centre

Date : 02/04/2025

Case No.:	142/23	Case Id:	2503M02272	Referring Judge :	Sh. Manoj Kumar Sharma, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	13
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
MUKESH KUMAR		Vs.	SATYA NARAYAN @ SATTEY						

Case No.:	126/21	Case Id:	2412M10275	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	3:00:00 PM	Total Days spent :	118
Case Type :	PARTITION : SUIT FOR PARTITION								
PRIYA		Vs.	MANOJ KUMAR SHARMA						

Total : 12

Mediator : Sh. Nikhil Chopra, DHJS

Case No.:	2370/23	Case Id:	2501M00617	Referring Judge :	Sh. Sahil Khurmi, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	69
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
M/S DPZ INTERNATIONAL		Vs.	RAJEEV KUMAR						

Case No.:	2368/23	Case Id:	2501M00616	Referring Judge :	Sh. Sahil Khurmi, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	69
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
M/S DP2 INTERNATIONAL		Vs.	DEEPAK AGGARWAL						

Case No.:	265/24	Case Id:	2502M01594	Referring Judge :	Ms. Divya Gupta, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	41
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
SATYA PAL SINGH		Vs.	SUKHDEV SINGH						

Case No.:	14237/18	Case Id:	2503M02133	Referring Judge :	Sh. Shubham Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
M/S RAJASTHAN IRON TRADERS		Vs.	M/S HAMBRO TECH INDIA PVT LTD						

Case No.:	15057/18	Case Id:	2503M02134	Referring Judge :	Sh. Shubham Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
M/S RAJASTHAN IRON TRADERS		Vs.	M/S HAMBRO TECH INDIA PVT LTD						

Case No.:	15092/18	Case Id:	2503M02135	Referring Judge :	Sh. Shubham Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
M/S RAJASTHAN IRON TRADERS		Vs.	M/S HAMBRO TECH INDIA PVT LTD						

Cause List for Mediation Centre

Date : 02/04/2025

Total : 6

Mediator : Sh. Purender Lakra, Advocate

Case No.: 1779/24 Case Id: 2502M01655 Referring Judge : Sh. Shubham Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S SWITCHER INDIA LLP Vs. M/S SHIPRA ELECTRICALS
Total Days spent : 41

Case No.: 661/21 Case Id: 2503M02120 Referring Judge : Ms. Manisha Bhau, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
ABHISHEK BABUTA Vs. SIDDHARTH SEHGAL
Total Days spent : 20

Case No.: 1088/21 Case Id: 2503M02121 Referring Judge : Ms. Manisha Bhau, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
ANIL BABUTA Vs. ASHA SEHGAL
Total Days spent : 20

Case No.: 213/25 Case Id: 2503M02004 Referring Judge : Ms. Charu Aggarwal, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
AKSHAY KAPUR Vs. PRIYANKA MALHOTRA
Total Days spent : 27

Total : 4

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.: 1946/24 Case Id: 2502M01815 Referring Judge : Sh. Kapil Gupta, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
MOHD RAIS Vs. MOHD IDREES
Total Days spent : 32

Total : 1

Mediator : Sh. Randeep Pundir, Advocate

Case No.: 7479/19 Case Id: 2501M00092 Referring Judge : Sh. Mayank Mittal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:30:00 AM
DELHI POLLUTION CONTROL COMMITTEE Vs. M/S MAX PRINT
Total Days spent : 83

Case No.: 7466/19 Case Id: 2501M00098 Referring Judge : Sh. Mayank Mittal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:30:00 AM

Cause List for Mediation Centre

Date : 02/04/2025

DELHI POLLUTION CONTROL COMMITTEE

Vs. M/S BHAVIKA PRINTER

Total Days spent : 83

Case No.: 35/24

Case Id: 2502M01615

Referring Judge :

Sh. Murari Prasad Singh, DHJS

Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL

Hearing Time : 12:00:00 PM

MOHD RAHBAR

Vs. AFREEN PARWEEN

Total Days spent : 41

Case No.: 862/24

Case Id: 2503M02289

Referring Judge :

Sh. Kapil Gupta, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES

Hearing Time : 2:00:00 PM

MAHESH NARYAN PAREEK

Vs. VIDYA DHAR PAREEK

Total Days spent : 13

Case No.: 1000/23

Case Id: 2503M02275

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:30:00 PM

KARISHMA SHARMA

Vs. MANOJ KUMAR

Total Days spent : 13

Case No.: 1414/24

Case Id: 2501M00323

Referring Judge :

Sh. Aakash Sharma, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 3:00:00 PM

ARUN SEALS PVT LTD

Vs. MARUTI SUZUKI INDIA LTD

Total Days spent : 76

Case No.: 521/19

Case Id: 2503M02280

Referring Judge :

Sh. Parveen Singh, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 3:00:00 PM

MEENA KUMARI & ANR

Vs. VINAY KUMAR & ORS

Total Days spent : 13

Case No.: 1319/24

Case Id: 2501M00324

Referring Judge :

Sh. Akash Sharma, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 3:00:00 PM

ARUN SEALS PVT LTD

Vs. MARUTI SUZUKI INDIA LTD

Total Days spent : 76

Total : 8

Mediator : Sh. Sanjay Sharma, Advocate

Case No.: 5824/18

Case Id: 2502M01216

Referring Judge :

Ms. Neha Paliwal, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 3:00:00 PM

DR DESH BHUSHAN JAIN

Vs. RELIANCE COMMUNICATIONS LTD

Total Days spent : 53

Total : 1

Cause List for Mediation Centre

Date : 02/04/2025

Mediator : Sh. Tarun K Rattan, Advocate

Case No.: 11191/18	Case Id: 2501M00081	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
INDUSIND BANK LTD	Vs.	AMIT SHARMA	
		Total Days spent :	83

Case No.: 1353/22	Case Id: 2503M02495	Referring Judge : Sh. Vikas Madaan, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 12:00:00 PM	
VIJAY MALHOTRA	Vs.	THE HDFC ERGO GERNERAL INSURANCE CO LTD	
		Total Days spent :	6

Case No.: 7939/17	Case Id: 2501M00897	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:30:00 PM	
M/S INDUSIND BANK LTD	Vs.	SONU YADAV	
		Total Days spent :	62

Case No.: 897/17	Case Id: 2503M01997	Referring Judge : Sh. Jiten Mehra, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 3:00:00 PM	
DHEERAJ KHOSLA	Vs.	PRINCE KAPOOR @ PRINCE KUMAR	
		Total Days spent :	27

Total : 4			
------------------	--	--	--

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi